

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:148

ANSWERED ON:22.11.2012

SEA EROSION

Vasava Shri Mansukhbhai D.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government has implemented a scheme to check the damage caused by soil erosion by sea in Gujarat;
- (b) if so, the details thereof;
- (c) whether the Government has conducted any survey in this regard; and
- (d) if so, the details thereof ?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) and (b) The subject of sea-erosion management falls within the purview of the States and accordingly the schemes of erosion control are planned, investigated, formulated and executed by the concerned State Governments as per their own priorities. The role of the Union Government is technical advisory, catalytic and promotional in nature. However, in order to enable the States including the State of Gujarat in management of sea-erosion in critical areas, the Union Government provided central assistance under Flood Management Programme during XI Plan. Under the above programme, two schemes namely, "Providing Coastal Protection/Sea Wall to combat erosion from Sangam Narayan Temple to Gayatri Temple at taluka Dwarka, district Jamnagar (estimated cost Rs. 794.31 lakh)" and "Anti-sea erosion works at villages Dabhari, Nesh-Karanj, Dandi district Surat (estimated cost Rs 1185.00 lakh)" were approved during XI Plan and an amount of Rs.200.00 lakh was released to State Government of Gujarat.

(c) and (d) The schemes for sea-erosion control are formulated by State Governments and preparation of project reports includes the activity of survey. The details of schemes funded by Government of India under Flood Management Programme during XI Plan are as mentioned above.